

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Yes, Sir. Government has notified Marginal Field Policy (MFP) with the objective to bring un-monetised marginal fields of ONGC and OIL to the production at the earliest. The salient features of MFP are as under:

- (i) Single license for conventional and non-conventional hydrocarbons
- (ii) Bids on a Revenue Sharing Contract (RSC) Model.
- (iii) Freedom to sell the crude oil exclusively in domestic market through a transparent bidding process on arms length basis.
- (iv) Freedom for pricing and marketing of gas produced from a cluster/ field / discovery on arms length basis.
- (v) Royalty rates applicable under New Exploration Licensing Policy (NELP) regime. No cess on crude oil.
- (vi) Exemption from custom duty on all machinery, plants, equipments, materials and supplies related to petroleum operations as applicable in NELP.
- (vii) Up to 100% foreign direct investment is allowed.

(b) and (c) In keeping with the principle of 'Minimum Government Maximum Governance', significant changes have been made in the design of the proposed contracts. The earlier contracts were based on the concept of profit sharing. Under the revenue sharing methodology, Government will not be concerned with the cost incurred and will receive a share of the gross revenue from the sale of crude oil and natural gas.

Progress in setting up of industrial corridors

*13. DR. T. SUBBARAMI REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of progress made in setting up industrial/economic corridors in the country, including Chennai-Bengaluru Industrial Corridor and Vizag-Chennai Industrial Corridor;

(b) the State-wise and location-wise details of corridors and the amount earmarked and spent so far; and

(c) by when these corridors will be operational, the phase-wise or section-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Government of India

has conceived the development of various industrial corridor projects for promoting manufacturing and industrial development in the country. Industrial Corridors have long gestation periods as the cities entail detailed planning and working closely with the State Governments. These industrial corridors seek to create a strong economic base with a globally competitive environment and state-of-the-art infrastructure to activate local commerce, enhance investments and attain sustainable development. The development of industrial corridor projects entails the following steps:

1. Preparation of the perspective plan for the overall industrial region
2. Identification of suitable sites by the State Government for the Investment Region/Investment Areas
3. Preparation of Concept Master Plan and Development Plan of the identified nodes
4. Preparation of feasibility studies for Early Bird Projects identified and preparation of pre-feasibility studies for the identified projects
5. Preparation of Information and Communication Technology (ICT)/Digital Master Planning for the industrial nodes
6. Seeking Environment clearance for the industrial nodes
7. Identification of trunk infrastructure packages and preparation of detailed designs for trunk infrastructure and engineering
8. Finalization of the Regulatory and Institutional Framework (Shareholders Agreement and State Support Agreement)
9. Implementation on ground by the State Governments/SPVs

The State-wise and location-wise details of 5 corridors are as under:—

I. Delhi-Mumbai Industrial Corridor (DMIC) project

The DMIC Project has been planned as a global manufacturing and investment destination around the high capacity high speed 1483 km. length of Western Dedicated Freight Corridor (WDFC) of the railways as the backbone.

DMIC project is envisaged to provide world class infrastructure through smart, futuristic and sustainable industrial cities across six States namely Haryana, Uttar Pradesh, Rajasthan, Madhya Pradesh, Gujarat and Maharashtra. As per the perspective plan prepared for the DMIC Project, 24 Investment Regions/Industrial Areas have been identified. However, in the Phase-I of DMIC project 8 nodes are being taken up for development:-

- (a) Ahmedabad-Dholera Investment Region, Gujarat (920 sq.km.);

- (b) Shendra-Bidkin Industrial Park, Aurangabad, Maharashtra (84 sq.km.);
- (c) Manesar-Bawal Investment Region, Haryana (402 sq.km.);
- (d) Khushkhera-Bhiwadi-Neemrana Investment Region, Rajasthan (165 sq.km.);
- (e) Jodhpur-Pali-Marwar Industrial Park, Rajasthan (155 sq.km.);
- (f) Pithampur-Dhar-Mhow Investment Region, Madhya Pradesh (372 sq.km.);
- (g) Dadri-Noida-Ghaziabad Investment Region, Uttar Pradesh (210 sq.km.); and
- (h) Dighi Port Industrial Area, Maharashtra (253 sq.km.).

The following 4 Industrial City Development Projects are currently under implementation:

- (i) Ahmedabad-Dholera Special Investment Region in Gujarat (activation area of 22.5 sq.km.)
- (ii) Shendra-Bidkin Industrial Park in Maharashtra (Phase-1 approximately 8.39 sq. km.);
- (iii) Integrated Industrial Township 'Vikram Udyogpuri' near Ujjain, Madhya Pradesh (approximately 1100 acres); and
- (iv) Integrated Industrial Township Greater Noida Limited (approximately 747.5 acres).

The Government of India has earmarked an amount of ₹ 17500 crore as Project Implementation Fund (PIF) and ₹ 1000 crore as Project Development Fund towards the DMIC project. The funds are released to the Special Purpose Vehicles (SPVs) formed between the State and the Central Government for each node being developed in the State at ₹ 3000 crore per node. The amount spent as on date is as under:—

	Amount (₹ in crore)
Project Implementation Fund (PIF)	2008.38
Project Development Fund (PDF)	310.96

II. Bengaluru-Mumbai Economic Corridor (BMEC) project

The BMEC project is planned between Bengaluru-Mumbai (around 1000 km.) with influence area spread across two States namely Karnataka and Maharashtra since 2013. DMICDC is the nodal agency of project for project development activities. The final perspective plan for Bengaluru-Mumbai Economic Corridor (BMEC) region has been completed and submitted to both the States *i.e.* Maharashtra and Karnataka. Master planning of BMEC region has been initiated by the DMICDC.

III. Chennai-Bengaluru Industrial Corridor (CBIC) project

The CBIC project is planned between Chennai-Bengaluru (around 560 km.) with influence area spread across 3 States namely Karnataka, Andhra Pradesh and Tamil Nadu in partnership with Japan International Cooperation Agency (JICA) since 2011. Perspective planning of CBIC has been completed. Master planning for 3 new industrial nodes (Tumkur in Karnataka, Krishnapatnam in Andhra Pradesh, Ponneri in Tamil Nadu) has also been completed. Draft Shareholders Agreement (SHA) and State Support Agreement (SSA) have been shared with State Governments. Consultants are being appointed for undertaking Environment Impact Assessment studies and for seeking environment clearances. Selection of consultant for detailed master planning and preliminary engineering for the three identified nodes is being taken forward. Process of SPV formation in the 3 identified nodes of CBIC has been started.

IV. Amritsar-Kolkata Industrial Corridor (AKIC) project

The AKIC project has been structured around 1839 km long Eastern Dedicated Freight Corridor (EDFC) of the railways as the backbone. The AKIC will also leverage the Inland Water System being developed along National Waterway-1 which extends from Allahabad to Haldia. This corridor will cover seven States namely Punjab, Haryana, U.P. Uttarakhand, Bihar, Jharkhand and West Bengal. DMICDC has been selected as nodal agency for doing feasibility study, which is being conducted.

V. Visakhapatnam-Chennai Industrial Corridor (VCIC) project

The VCIC is envisaged to be developed in the first phase of the East Coast Economic Corridor linking Kolkata-Chennai-Tuticorin. The project (around 800 km.) has been structured along NH-16 (Chennai-Vishakhapatnam) as the spine. VCIC will cover two States namely Andhra Pradesh and Tamil Nadu. Asian Development Bank (ADB) has submitted the final report of the Conceptual Development Plan of VCIC. Out of four identified nodes, ADB prioritized two nodes namely Vishakhapatnam and Srikalahasti-Yerpedu for which master planning is in advanced stage.

(c) The four projects of the first phase of DMIC namely Ahmedabad-Dholera Special Investment Region in Gujarat (activation area of 22.5 sq.km.), Shendra-Bidkin Industrial Park in Maharashtra (Phase-1 approximately 8.39 sq.km.), Integrated Industrial Township 'Vikram Udyogpuri' near Ujjain, Madhya Pradesh (approximately 1100 acres) and Integrated Industrial Township Greater Noida Limited (approximately 747.5 acres) are under implementation in DMIC Project and envisaged to be completed by 2019. Other corridors are still at the initial stage of planning.